

PARLIAMENT OF INDIA
(Joint Recruitment Cell)

Subject: Final result of examination for recruitment to the post of Executive/Legislative/Committee/Protocol Assistant in Lok Sabha Secretariat – Advt. No. 4/2016

The Preliminary Examination for the post of Executive/Legislative/Committee/Protocol Assistant in Lok Sabha Secretariat was held on 03.09.2017. The Main Examination of the candidates who qualified the Preliminary Examination, was held on 08.04.2018.

2. On the basis of the performance of the candidates in the Preliminary and Main Examinations, the candidates having the following Roll Nos. have been declared successful for appointment to the above said post:-

102975✓	104466✓	110727✓	121373✓	128574✓	129257✓	132846✓	400868✓	403448✓
103120✓	109449✓	112607✓	125024✓	128846✓	130628✓	304592✓	401749✓	404969✓
104231✓	110235✓	112879✓	127622✓	128876✓	131401✓	305519✓	402177✓	404975✓
104409✓	110297✓	113243✓	127982✓	128909✓	131727✓			

3. The minimum cut-off percentage of marks in the Main Examination is 50% for UR vacancies, 45% for OBC vacancies and 40% for SC/ST vacancies in each paper and aggregate. These percentages are relaxable by 5% in case of physically challenged persons of relevant disability and category for appointment against the vacancies reserved for physically challenged persons.

4. In Advertisement No. 4/2016, it was mentioned that the selection will be made on the basis of the performance of the candidates in the Main Examination. The candidates belonging to OBC, SC and ST categories who will be availing the benefit of their category in marks obtained for qualifying the Preliminary Examination and/or Main examination and/or in age, will not be entitled to occupy UR vacancy. The marks obtained in the Main Examination by the last qualified candidate in 'GEN' category are 155. 15 candidates belonging to OBC and SC categories have secured more marks than him. Out of these 15 candidates:

- (i) 12 candidates having Roll Nos. 103120, 104409, 104466, 109449, 110235, 113243, 128574, 128909, 129257, 305519, 402177 and 403448 availed the benefit of their category in marks obtained for qualifying Preliminary Examination/in age. Hence, they were not entitled to occupy 'UR' vacancy.
- (ii) 03 candidates having Roll Nos. 127622, 128876 and 131727 passed in Preliminary and Main Examinations at 'GEN' standards and without availing any age relaxation on the basis of their category. Hence, they have been declared qualified against 'UR' vacancies.

5. The marks secured by the candidates in the Main Examination are being put on the website <http://www.loksabha.nic.in> under the link 'Recruitment'.

6. The attention of candidates is, however, drawn to the following declaration made by them in their applications to the above said post:

"I declare that I have read the relevant advertisement and I fulfil the eligibility conditions as per the advertisement and that all the statements made in this application are true, complete and correct to the best of my knowledge and belief. I understand that in the event of any information being found false or incorrect at any stage or not satisfying the eligibility conditions according to the requirements mentioned in the advertisement, my candidature/appointment is liable to be cancelled/terminated.-----"

BY ORDER
27.07.2018